

Annexure-6

Name of Corporate Debtor: Talwalkar Healthclubs Limited

Date of commencement of Liquidation: 27 June 2022

List of stakeholders as on: 27 June 2022

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in Rs.)

Sr. no.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contingent Claim	Amount of Mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
		Date of Receipt of Claim-received via email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	Amount covered by guarantee	% of share in total amount of claims admitted					Observation	Note Reference
1	Pandiri Jagannadham	19-07-2022	4,84,651	3,33,387	Professional Service	-	-	-	0.05%	-	-	1,51,264	-	Gratuity & Leave encashment not admitted	1,2,4
2	Mr.Govind Nyati & Mrs.Hemlata Nyati(bank statements received by post)	17-07-2022	69,87,351	30,74,520	Rent	-	-	-	0.44%	-	-	39,12,831	-	Interest and other charges cannot be admitted for CIRP period, 29,41,637/- CIRP Cost	4,8,10
3	Multicare Services India Pvt. LTD	09-07-2022	8,13,24,017	7,93,40,077	Manpower Supply	-	-	-	11.39%	-	-	19,83,940	-	Claim Accepted to the extent of Information Provided.	4,11
4	V Vijaykumar	22-07-2022	5,61,700	5,61,700	Manpower Supply	-	-	-	0.08%	-	-	-	-		4,8
5	Sanjiv N. Shah	21-07-2022	18,90,029	18,90,029	Rent	-	-	-	0.27%	-	-	-	-		1,4
6	Dilip Dwarkadas Majithia & Harshad Dwarkadas Majithia	02-07-2022	5,75,464	5,75,464	Rent	-	-	-	0.08%	-	-	-	-		1,4,9
7	SPD Infracon Private Limited		43,55,860	43,55,860	Rent	-	-	-	0.63%	-	-	-	-		1,4
8	Golden Hospitality Services Private Limited	21-07-2022	29,97,611	19,55,694	Manpower Supply	-	-	-	0.28%	-	-	10,41,917	-	Interest not Admitted	4
9	Tata Capital Financial Service Limited	22-07-2022	34,89,75,873	34,84,71,664	Equipment laese	-	-	-	50.04%	-	-	5,04,209	-	Higher rate of interest charged	4
10	Alok Verma	22-07-2022	20,31,108	14,79,940	Professional Service	-	-	-	0.21%	-	-	5,51,168	-	Interest Part Not Admitted	1,2,4,8
11	Peddi Manibhushan	22-07-2022	50,78,263	50,78,263	Rent	-	-	-	0.73%	-	-	-	-		4,9,10
12	BSE Limited	15-07-2022	1,36,95,659	1,36,95,659	Listing Fees & Non Cmapilance Charges	-	-	-	1.97%	-	-	-	-		4
13	Mr.Karandeep Surinder Singh Atal and Mrs. Gurdeep Surindersingh Atal	25-07-2022	1,82,24,228	-	Rent	-	-	-	0.00%	-	-	1,82,24,228	-	Wrong Form Submitted	6
14	Siraj Ahamed & Meraj Yusuf	25-07-2022	1,21,58,429	85,93,508	Rent	-	-	-	1.23%	-	-	35,64,921	-	GST amount not deposited.Amount Claimed during CIRP period can not be admitted	4,9,11
15	Silver Line Inhouse Management	23-07-2022	16,47,139	16,47,139	House keeping Service (Manpower)	-	-	-	0.24%	-	-	-	-		4
16	Inland Avenue Shop Owners Association	25-07-2022	24,50,927	18,43,522	Rent	-	-	-	0.26%	-	-	6,07,405	-	Amount claimed during CIRP period not admissible.	4,11
17	RBL Bank Limited	25-07-2022	1,02,29,175	1,02,29,175	Equipment laese	-	-	-	1.47%	-	-	-	-		4,8
18	Ajit Anand Sanap	25-07-2022	7,93,880	7,71,704	Professional Service	-	-	-	0.11%	-	-	22,176	-	Leave Encashment not admitted	1,2,4
19	Mrs.Rasmi Suresh Jacob	25-07-2022	1,23,28,077	87,24,460	Rent	-	-	-	1.25%	-	-	36,03,617	-	Security personnel charges not admitted and other charges during CIRP period not admissible	1,4,9,11
20	Hotel Inland Avenue	25-07-2022	17,557	17,557	Rent	-	-	-	0.00%	-	-	-	-		4
21	Axis Trustee Services Limited	25-07-2022	22,40,061	21,43,093	Debenture Trustee Fees	-	-	-	0.31%	-	-	96,968	-	Penal charges and GST is not admitted	4

22	S.M.K Hameed ALI, S.M.Mariyam Aysha & S.M.A.J.Vajitha	26-07-2022	5,96,310	5,40,082	Rent	-	-	-	0.08%	-	-	56,228	-	Excess Interest Charged @18%	4,8
23	Pareshwar Khandayatray	26-07-2022	78,38,361	60,74,361	Rent	-	-	-	0.87%	-	-	17,64,000	-	Liquidate damages not admitted Rs 1764000/-(during CIRP Period)	1,4,8,10
24	A.D. Aamalraj	26-07-2022	21,24,309	21,24,309	Rent	-	-	-	0.31%	-	-	-	-		1,4,9
25	Bokaro Sapna Reddy	26-07-2022	9,38,000	6,90,000	Professional Service	-	-	-	0.10%	-	-	2,48,000	-	Interest not admitted	4,8
26	Boxspace Solutions Pvt. Ltd.	26-07-2022	35,58,493	28,56,222	Storage and warehousing	-	-	-	0.41%	-	-	7,02,271	-	CIRP Cost of 302400 not admitted as claim & Interest not Admitted	4,8
27	Shalaka Sangh Co-op Housing Society Limited	26-07-2022	3,52,83,130	2,54,44,880	Rent	-	-	-	3.65%	-	-	98,38,250	-	CIRP Cost of 98 lacs not admitted as claim	1,4,8,10
28	Krishna Lal Verma	25-07-2022	70,68,824	70,68,824	Rent	-	-	-	1.02%	-	-	-	-		1,4,9
29	Avi Bhadresh Shah HUF	26-07-2022	4,96,227	3,89,663	Rent	-	-	-	0.06%	-	-	1,06,564	-	TDS & Interest on TDS not admitted as Rent Calculated on Gross Basis	4,11
30	Chhayaben Bhadreshbhai Shah	26-07-2022	14,95,765	10,96,936	Rent	-	-	-	0.16%	-	-	3,98,829	-	TDS & Interest on TDS not admitted as Rent Calculated on Gross Basis	4,11
31	Dikshita Avi Shah	26-07-2022	15,41,586	13,55,189	Rent	-	-	-	0.19%	-	-	1,86,397	-	TDS & Interest on TDS not admitted as Rent Calculated on Gross Basis	4,11
32	Avi Bhadresh Shah	26-07-2022	10,45,378	9,65,545	Rent	-	-	-	0.14%	-	-	79,833	-	TDS & Interest on TDS not admitted as Rent Calculated on Gross Basis	4,11
33	Bhadreshbhai Rameshchandra Shah HUF	26-07-2022	6,62,044	5,52,237	Rent	-	-	-	0.08%	-	-	1,09,807	-	TDS & Interest on TDS not admitted as Rent Calculated on Gross Basis	4,11
34	Bhadreshbhai Rameshchandra Shah	26-07-2022	24,17,669	10,96,940	Rent	-	-	-	0.16%	-	-	13,20,729	-	Rent of A/102 is already Taken in HUF & TDS & Interest on TDS is not admitted	4,11
35	M/S. Ayush Constructions	26-07-2022	1,47,23,839	-	Rent	-	-	-	0.00%	-	-	1,47,23,839	-	Pending for Certain Documents from Claimant Such as Rent Agreement & bank Statement & Affidavit is not Notarised	6
36	M.A Rahim	27-07-2022	13,89,793	8,39,793	Rent	-	-	-	0.12%	-	-	5,50,000	-		4,10
37	Link Intime India Pvt Limited	27-07-2022	7,90,535	7,90,535	RTA- Share Registry Maintenance	-	-	-	0.11%	-	-	-	-		4
38	Samastha Kerala Jamiyathul Mualameen Central Council	27-07-2022	46,99,891	32,56,116	Rent	-	-	-	0.47%	-	-	14,43,775	-		4,11
39	K.Shahul Hameed	27-07-2022	23,00,000	23,00,000	Rent	-	-	-	0.33%	-	-	-	-		4
40	Ankush Damu Waghmare	27-07-2022	11,52,028	9,70,298	Professional Service	-	-	-	0.14%	-	-	1,81,730	-	Leave Encashment & Bonus is not admitted	1,2,4
41	Prashant Sudhakar Talwalkar	27-07-2022	1,16,20,431	-	Rent	-	-	-	0.00%	-	-	1,16,20,431	-		11
42	Dr. Susanna Varghese, dr. George Varghese Puthuran, Mrs. Anna Varghese Puthuran	27-07-2022	79,82,463	44,40,693	Rent	-	-	-	0.64%	-	-	35,41,770	-	INR 35,41,770 is considered CIRP Cost	4,12
43	Wainish Snow Facilitators	27-07-2022	29,48,393	29,48,393	House keeping Service (Manpower)	-	-	-	0.42%	-	-	-	-		1,4,8
44	Jitendrakumar Baldev Prasad Vyas	27-07-2022	13,80,579	13,80,579	Rent	-	-	-	0.20%	-	-	-	-		4
45	Rashmikaben Bhavinkumar Vyas	27-07-2022	24,47,390	24,47,390	Rent	-	-	-	0.35%	-	-	-	-		4
46	Rhythm J. Vyas	27-07-2022	24,47,390	24,47,390	Rent	-	-	-	0.35%	-	-	-	-		4
47	Saurabh Prakash Pawar	27-07-2022	3,60,028	3,23,437	Rent	-	-	-	0.05%	-	-	36,591	-		1,2,4
48	National stock Exchange of India	27-07-2022	1,07,19,887	1,07,19,887	Listing Fees & Non Comapilance Charges	-	-	-	1.54%	-	-	-	-		4
49	Ms. Sushama Prakash Ambre	27-07-2022	9,46,246	9,46,246	Professional Service	-	-	-	0.14%	-	-	-	-		4
50	Grip Technologies Pvt Ltd.	27-07-2022	67,64,293	67,64,293	Software as Service	-	-	-	0.97%	-	-	-	-		1,4
51	Sonaba Gunaji Wadkar	27-07-2022	3,90,288	3,46,451	Professional Service	-	-	-	0.05%	-	-	43,837	-		1,2,4

52	Multicare Universal Skills Pvt. LTD	27-07-2022	6,94,83,336	6,91,73,295	Manpower Supply	-	-	-	9.93%	-	-	3,10,041	-		4,8
53	Varun Yavendra Pavekar	27-07-2022	4,72,327	2,72,114	Professional Service	-	-	-	0.04%	-	-	2,00,213	-	Gratuity & Bonus not admitted	1,2,4
54	Vollumari Maleswara Rao	27-07-2022	1,18,590	1,18,590	Professional Service	-	-	-	0.02%	-	-	-	-		4
55	Vasumati Lxmanbhai Patel	27-07-2022	29,73,950	26,66,415	Rent	-	-	-	0.38%	-	-	3,07,535	-		4,8
56	Nandini Amitbhai Patel	27-07-2022	7,42,814	6,65,999	Rent	-	-	-	0.10%	-	-	76,815	-		4,8
57	Laxmanbhai Prabhudas Patel	27-07-2022	22,79,669	20,43,929	Rent	-	-	-	0.29%	-	-	2,35,740	-		4,8
58	Ashesh Manvendra Patel HUF	27-07-2022	11,15,568	10,00,208	Rent	-	-	-	0.14%	-	-	1,15,360	-		4,8
59	Ashesh Manvendra Patel	27-07-2022	11,39,835	10,21,965	Rent	-	-	-	0.15%	-	-	1,17,870	-		4,8
60	Madhubiben Asheshbhai Patel	27-07-2022	11,15,568	10,00,208	Rent	-	-	-	0.14%	-	-	1,15,360	-		4,8
61	Anouli Manoj Patel	27-07-2022	11,15,568	10,00,208	Rent	-	-	-	0.14%	-	-	1,15,360	-		4,8
62	Nikitaben Alkeshbhai Patel	27-07-2022	7,42,814	6,65,999	Rent	-	-	-	0.10%	-	-	76,815	-		4,8
63	Amita Manoj Patel	27-07-2022	11,39,835	10,21,965	Rent	-	-	-	0.15%	-	-	1,17,870	-		4,8
64	Vishwa Gajendra Patel	27-07-2022	11,15,568	10,00,208	Rent	-	-	-	0.14%	-	-	1,15,360	-		4,8
65	Pagariya Auto Pvt Ltd.	27-07-2022	71,55,577	71,55,577	Rent	-	-	-	1.03%	-	-	-	-		1,4
66	Kadambari Pradeep Jawale	27-07-2022	2,24,728	2,24,728	Professional Service	-	-	-	0.03%	-	-	-	-		1,4
67	Vimla Devi Mohanani & Vandana Mohanani	30-07-2022	1,10,07,486	-	Rent	-	-	-	0.00%	-	-	1,10,07,486	-	Form was submitted late and Didn't have required documentary proofs	6,11
68	Smt. Smita Nandoori Rao	27-07-2022	4,00,12,164	-	Rent	-	-	-	0.00%	-	-	4,00,12,164	-		6
69	FMI Limited	26-07-2022	49,80,135	49,80,135	Rent	-	-	-	0.72%	-	-	-	-		4
70	Hussain Ali khan	26-07-2022	1,19,87,400	-	Rent	-	-	-	0.00%	-	-	1,19,87,400	-		11
71	Gudivada Vijaya Kumar	27-07-2022	7,69,789	-	Professional Service	-	-	-	0.00%	-	-	7,69,789	-	Proof of Engagement with THL not provided and other documents incomplete	11
72	Mithun Ramprakash Bangera	19-07-2022	13,15,000	10,00,000	Professional Service	-	-	-	0.14%	-	-	3,15,000	-		11
73	Chanumalla Venkatesh	27-07-2022	4,50,000	4,50,000	Professional Service	-	-	-	0.06%	-	-	-	-		4
74	Ankur Mathur	27-07-2022	19,82,418	11,89,375	Professional Service	-	-	-	0.17%	-	-	7,93,043	-		1,4,8
75	Fairdeal Automobiles Pvt Ltd	27-07-2022	46,70,259	46,70,259	Lanlord	-	-	-	0.67%	-	-	-	-		4
76	Dr.T.Balaji and Mrs. Gayathri Balaji	27-07-2022	75,54,640	37,39,053	Rent	-	-	-	0.54%	-	-	38,15,587	-	INR 38,15,587 is considered as CIRP Cost	4
77	Kundan Madhukar Darekar	27-07-2022	26,61,637	25,98,567	Professional Service	-	-	-	0.37%	-	-	63,070	-		1,2,4
78	Rohit kamble	27-07-2022	6,75,057	3,62,610	Professional Service	-	-	-	0.05%	-	-	3,12,447	-		1,2,4
79	Vamshi Kadarla	27-07-2022	4,30,700	-	Professional Service	-	-	-	0.00%	-	-	4,30,700	-		6
80	Naga Gowtham Tirumaneedi	27-07-2022	5,99,951	5,45,371	Professional Service	-	-	-	0.08%	-	-	54,580	-		1,2,4
81	Pradeep Vishwanath Burkhul	27-07-2022	12,46,286	7,74,790	Professional Service	-	-	-	0.11%	-	-	4,71,496	-		1,2,4
82	Smt. Madhu H. Doshi	27-07-2022	71,41,142	-	Rent	-	-	-	0.00%	-	-	71,41,142	-		6
83	Narala Kushma Harinad	27-07-2022	1,09,426	-	Professional Service	-	-	-	0.00%	-	-	1,09,426	-		11
84	Adapaka Nagamani	27-07-2022	1,09,426	-	Professional Service	-	-	-	0.00%	-	-	1,09,426	-		11
85	Komarathi Lova	27-07-2022	1,09,426	-	Professional Service	-	-	-	0.00%	-	-	1,09,426	-		11
86	Sunil Bhikaji Khambe	27-07-2022	2,37,399	2,37,399	Professional Service	-	-	-	0.03%	-	-	-	-		4
87	Mohammed Rafiq Abdul Kadar	27-07-2022	4,50,228	-	Professional Service	-	-	-	0.00%	-	-	4,50,228	-		6,11
88	R2 Spa Systems	27-07-2022	8,43,890	8,43,890	Supply of electrical equipment	-	-	-	0.12%	-	-	-	-		4
			85,74,56,235	69,63,81,961		-	-	-	100.00%	-	-	16,10,74,274	-		

Notes:

Note 1: Amount claimed towards TDS deducted by the Corporate Debtor but not deposited with Income Tax authority has been admitted. If the income tax department would file a claim for the said amount then the same shall be reduced from the admitted amount of respective claimant.

Note 2: Amounts claimed towards gratuity, leave encashment, and bonus by personnel appointed on contractual basis who are not 'employees' of the Corporate Debtor, the same has been categorized as not admissible as per the applicable laws.

Note 3: The claimants have either filed their claim in Talwalkars Healthclubs Limited (THL) instead of Talwalkars Better value Fitness Limited (TBVFL) or they have already filed claim in TBVFL or we have requested them to file claim in TBVFL. Hence, the same has been categorized as not admissible in THL.

Note 4: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with Corporate Debtor.

Note 5: The claim filed by the contract employees/ workers engaged through manpower agency/contractor. The liability of the Corporate Debtor, if any is towards respective manpower agency/ contractor. Hence, the claim filed by the claimant is not admissible.

Note 6: Claim form is incomplete or claim submitted without claim form or wrong claim form submitted or form was submitted late . Hence, the claim is categorized under not admissible.

Note 7: The claim does not belong to the Corporate Debtor and hence the same is not admissible

Note 8: The claimant has filed claim for interest / other benefits/ allowances / period, the same is not admissible in absence of any documents to substantiate the claim amount.

Note 9: The amount claimed as GST would be admissible in case the claimants have raised Tax Invoices or paid GST Liability to the GST Department. In all other cases the same shall be categorized as not admissible.

Note 10:

The amount claimed by Landlords towards electricity and water charges shall be admitted in case the same has been paid to respective departments by the landlord. In all other cases the same shall be categorized as not admissible.

Note 11: Due to non-receipt of required documents and information, the amount of claim to that extent is categorised as not admissible.

Note 12: The Creditor has remained in agreements with the Corporate Debtor beyond the CIRP Commencement Date, thus the cost of the CIRP has been Attributed to it.

a) The above information may change basis further investigation or new information.

b) Incase any claimant has any query on claim, please write us at - liquidation.thl@gmail.com.